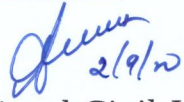


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 03.09.2020**

<b>1ST SESSION AT 11 A.M</b>	<b>2ND SESSION AT 2.45 P.M</b>
<b>ARGUMENTS</b>	<b>ARGUMENTS</b>
1. O.S 1412/2008	O.S 652/2014
2. O.S. 500/2011	<b>HEARING</b>
<b>HEARING</b>	EX. 42/2018
3. EX. 15/2010	EX. 28/2011
4. O.S 1058/2012	EX. 19/2010
5. O.S. 994/2017	O.S 1618/2014
6. O.S 1678/2019	O.S 20/2015
7. O.S 1428/2019	O.S 296/2015
8. O.S 4/2016	O.S 1466/2015
9. O.S 996/2018	O.S 1522/2015
10. O.S. 134/2019	<b>EVIDENCE</b>
<b>EVIDENCE</b>	O.S. 90/2013
11. O.S. 138/2012	O.S. 92/2013
12. O.S. 556/2017	O.S. 105/2013
13. O.S. 1694/2013	O.S. 107/2013
14. O.S. 478/2014	O.S. 592/2015
15. O.S. 282/2015	O.S. 470/2018

  
I Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
27.08.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 03.09.2020**

<b>1ST SESSION AT 11.AM TO 2.00 PM</b>	<b>2ND SESSION AT 2.45 PM TO 5.45 PM</b>
<b>ARGUMENTS</b>	<b>HEARING</b>
1) O.S 1034/2013	16) O.S 504/2016
2) O.S 1628/2013	17) O.S 1078/2016
3) O.S 1252/2015	18) O.S 1236/2016
4) O.S 1272/2015	19) O.S 120/2017
5) O.S 1528/2015	20) O.S 434/2017
6) O.S 10/2016	21) O.S 436/2017
7) O.S 20/2016	22) O.S 492/2017
8) O.S 822/2016	23) O.S 606/2017
9) Mis. 35/2016	24) O.S 880/2017
10) O.S 998/2017	25) O.S 1006/2018
11) O.S 26/2018	26) O.S 1330/2018
<b>HEARING</b>	27) O.S 362/2019
12) O.S 92/2020	28) O.S 722/2019
13) O.S 94/2020	<b>ORDERS</b>
14) O.S 1322/2015	29) O.S 112/2008
15) O.S 422/2016	30) O.S 676/2020

Sd/  
IInd Addl. Civil Judge,  
Bengaluru Rural District, Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

